

**LOSS OF DRIVING LICENCE / REGISTRATION CERTIFICATE-ADD ON COVER  
FOR STANDALONE MOTOR OD FUTURE SECURE PRIVATE CAR POLICY –  
ADDON WORDING**

Notwithstanding anything contrary contained in the policy, the company hereby agrees to pay the insured, with the payment of extra premium, in case where the insured suffers a loss of valid original Driving Licence or the valid original Registration Certificate, a compensation of upto Rs. 5,000 or actual whichever is less to obtain duplicate licence or Registration Certificate.

**Condition Applicable:**

The insured is required to file a First Information Report with Police Authority in respect of such loss.

**Applicable to:** Private Car